

No. A.1347/2022

NOTIFICATION

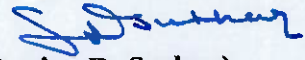
The Honourable Chief Justice, High Court of Gujarat, Ahmedabad has been pleased to appoint Mr. Mihirdevsinh Jaydevsinh Zala, 11th Additional District Judge, Savli, Vadodara, as Additional Registrar (Judicial), High Court of Gujarat, Ahmedabad, on deputation basis.

Further, Honourable the Chief Justice has been pleased to direct Mr. Mihirdevsinh Jaydevsinh Zala to report for taking charge of the post on 17/08/2026.

**By order of the Honourable Chief
Justice of the High Court of Gujarat.**

**High Court of Gujarat at Sola,
Ahmedabad - 380 060.**

Date : August 7th, 2026.


**(Sanjay D. Suthar)
Registrar General**

No. A.1347/2022

Copy for information, to:-

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. The Principal District Judge, Vadodara.
3. Mr. Mihirdevsinh Jaydevsinh Zala, 11th Additional District Judge, Savli, Vadodara.
4. The Accountant General (Accounts) Gujarat, Rajkot.
5. The Accountant General (Audit), Ahmedabad.
6. The Sub Treasury Officer, High Court Complex, Sola, Ahmedabad.
7. The Assistant Registrar, Nazir Department, High Court of Gujarat, Ahmedabad.
8. The Manager, Government Central Press, Gandhinagar, (for publication in the Gujarat Government Gazette, Part-I, Central Section)

**High Court of Gujarat, at Sola,
Ahmedabad - 380 060.**

Date : August 7th, 2026.


Registrar General